

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 337**

IA-5144/2023 IA-5145/2023 IA-4466/2023

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Earthcon Universal Infratech Pvt. Ltd

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Home buyers : Adv Karan Sokhi (for AR of Home Buyers)  
(Sanjay Khanna, Pragya Bhushan, Tarandeep Singh,  
Karandeep Singh)

For the RP : Mr. Rishabh Jain, Advocate with Mr. Gaurav Katiyar  
RP in person.

For the GNIDA : Mr. Pankaj Pandey, Mr. Girish Tripathi, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-5144/2023 IA-5145/2023 IA-4466/2023:-**

List the matter on **02.05.2024** for arguments.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**